**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB)No.170/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name of the Company		RBL Bank Ltd-Vs-MBL Infrastructure Ltd		
Under Section		14(60) (5)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
>	BALASZ CA	ADrocate	PETITIONER	Belijnstrabel Advo cat 07/11/201
2:	SANJEEV A	SHUJA Re	solution (RP)	Danferting 7/11/17
3	anae.	IPSARKAZ ( PCS	Debtor	7/11/17
① ② n	Mr. R.C Pr.	usti, Adv ? i kelvijadv S	SBI	7/11/2017

## ORDER

Ld. Resolution Professional (RP) as well as the Ld. Counsel for the financial creditors and the corporate debtor are present.

Ld. RP informed that Resolution Plan is under consideration and it is at the advance stage, so he sought further time. Prayer is allowed.

List on 07/12/2017. Sd (Vijai Pratap Singh) (Jinan K.R.) Member (J) Member (J) Mame of the Company | RBt Bank Ltd-Vs-MBL Infrestructure Ltd 13 man Wanini Kabupady